



\$~61

- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + RSA 26/2024

MALKHAN SINGH (DECEASED) THROUGH LRS AND ORS. Appellants

Through: Mr. Sunil Chauhan, Ms. Vatsala Chauhan and Mr. Shashank Sharma, Advs.

versus

RAKESH JAIN AND ORS.

..... Respondents

Through: Mr. Avneesh Garg, Mr. M.T. Reddy, Ms. Shrika Selvam and Mr. Harsh Pal, Advs. for R-1

CORAM:

HON'BLE MR. JUSTICE C.HARI SHANKAR

ORDER 11.03.2024

%

- 1. On the ground of non-availability of Mr. J.P. Sengh, learned Senior Counsel, an accommodation is sought.
- **2.** Re-notify on 2 April 2024 at 2.30 pm for disposal.

C. HARI SHANKAR, J.

MARCH 11, 2024

dsn

Click here to check corrigendum, if any